

disorder drugs, anti cancer drugs, TB curing drugs, etc.

I earnestly request the Government to take adequate steps to ensure that drugs are easily available and also to ensure that its prices are in reach of the common man.

SHRIMATI GEETA MUKHERJEE (Panskura): Mr. Speaker, Sir, I raise with heavy heart to raise this matter in this House.

Daulat Ram College is a college for women and the teachers of Daulat Ram College are on strike. For what? Sir, you will be surprised to know—and I believe every Member in this House will be surprised to know that the teachers' representative in the College, Shrimati Kanchana Natarajan, who is the Head of the Philosophy Department of this College, was told by the trustee nominee that some women deserved to be burnt. May I know, do these people fit in with women colleges or for that matter any educational institution?

Shri Arjun Singh is here. I earnestly request him to look into this matter and immediately disband that Working Committee, which has already outlived its tenure and take appropriate action against this kind of remarks.

[*Transalation*]

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, the issue of introducing Indian Languages as medium of examination in U.P.S.C. Examinations is very important one. This issue was raised time and again in the Ninth Lok-Sabha also by the Members of almost all parties including the Congress. Sir, you are aware of the fact that this issue was raised in this House following the submission of Satish Chandra Committee Report to the Government on May 11, 1990. The Members of all parties had taken it quite seriously when this issue was raised in the Lok-Sabha on 16-10-90. The then Minister of Finance, Shri Madhu Dandavate had said that the Report was in favour of the Indian Languages and the Government would

implement it soon. That Report was leaked to the Press and "The Times of India" and "The Nav Bharat Times" had published the entire contents of the report. However, it has not been laid on the Table of the House so far. We want to know the contents of this report and also the time by which it will be implemented. The students are sitting on hunger strike as they are demanding implementation of the report. That day the Government had given an assurance that a decision would be taken at an appropriate time. The intensity of the agitation launched by the youth of this country clearly indicates that they are really perturbed on this issue. They want to know the Government's policy with regard to the use of the Indian languages as medium of examination in the U.P.S.C. examinations. They also want to know whether the Government is going to implement the Satish Chandra Committee report or not?

SHRI CHANDRA JEET YADAV (Azamgarh): Mr. Speaker, Sir, I support this important issue. Action should be taken in this direction.

[*English*]

SHRI BANDARU DATTATRAYA (Secunderabad): Sir, Andhra Pradesh is also discriminated against with regard to the inclusion of State roads in the National Highways system. The formula that the length of National Highways in any State should be the area of the State divided by 50 has not been applied in the case of Andhra Pradesh. As per the formula, the length of National Highway in Andhra Pradesh ought to be 5,540 kms. As against this the existing National Highway in the State is only 2,352 kms. The State has sent a proposal for inclusion of 10 highways, totalling 3,222 kms. in the National Highways network. But, the Centre has not included even a single km. Besides the conditions of National Highway in Andhra Pradesh is quite unsatisfactory due to inadequate maintenance grants given by Union Government. The surface is not recarpetted even once in 10 years.